

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT) No.23/2021

In the matter of:

Vijay Parikh

Appellant

Vs

Tarun Chandrakant Parikh and Ors

Respondent

Present:

Ms Shilpi, Advocate for the appellant.

Mr. Pradhuman Gohil, Mr Ranu Purohit, Ms Tanya Srivastava, Advocates for the respondent.

ORDER
(Virtual Mode)

17.02.2021- Learned counsel for the appellant submits that due to technical problems the arguing senior counsel cannot join, therefore, she is seeking adjournment. Let the matter be fixed on **24th February, 2021**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam